

FOOD-SUBSIDIES

*805. **Dr. P. S. Deshmukh:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that some subsidies are still paid by way of exception?

(b) If so, to what States are they paid and what is the amount?

(c) What are the grounds on which these exceptions are made?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). Yes; to the State of Travancore-Cochin an *ad hoc* lump-sum subsidy of Rupees three crores.

(c) An exception was made in the case of Travancore-Cochin due to its highly deficit character, its dependence on imported foodgrains particularly rice which is very expensive and its inaccessibility to internal surpluses.

SUGAR

*806. **Dr. P. S. Deshmukh:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the sugar manufactured in Hyderabad was for a long time being taken to Madras and the sugar manufactured in Madras brought to Hyderabad for consumption?

(b) Has this matter been looked into?

(c) If so, has this been stopped and when?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). No movement of sugar is allowed from one deficit state to another deficit state. But in view of increased production in Hyderabad during 1951-52 due to coming into production of a new plant and consequent surplus over-estimated consumption of the State, some sugar was allotted from Hyderabad to Madras early in the season. Subsequently with the abnormal increase in all-India production and consequent increase in the consumption quota of Hyderabad State, some quantity had to be reimbursed to the State from Madras and Bombay.

AIRCRAASH NEAR AGARTALA

*807. **Shri A. C. Guha:** Will the Minister of Communications be pleased to state:

(a) whether a freighter plane belonging to the Kalinga Airways crashed at Agartala on the 10th April, 1952;

(b) the causes and the nature of the damage done;

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(c) whether planes belonging to this company had any more accidents within the last two years; and

(d) whether there has been any enquiry into the accident?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) The cause of the damage was the crash and the fire which followed. The aircraft as well as the freight, which consisted of 4,890 lbs. of til seeds, and 2,856 lbs. of cotton, were totally destroyed by fire. The crew of four were killed. The aircraft carried no passenger.

(c) Yes. Another Dakota aircraft engaged on a Scheduled freighter service crashed near Dum Dum on 31st December, 1951.

(d) Yes, Sir.

SUGAR MILLS

*810. **Dr. P. S. Deshmukh:** Will the Minister of Food and Agriculture be pleased to lay on the Table of the House a statement showing:—

(a) the names of sugar mills in India;

(b) year of their establishment;

(c) location; and

(d) quantity of sugar produced in each mill in each year?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a), (c) and (d). A statement showing the names of the sugar mills, their location and production of sugar in each of the years 1949-50, 1950-51 and 1951-52 (up to 31st May, 1952) is laid on the Table of the House. [See Appendix IV, annexure No. 4].

Production figures of each mill in respect of earlier years are being collected.

(b) Information is being collected.

WITHHOLDING OF TELEGRAMS BY
SUB-POSTMASTER OF TRIPURA

*820. **Shri Biren Dutt:** (a) Will the Minister of States be pleased to state whether a telegram addressed to the Prime Minister of India by the M.Ps. of Tripura was withheld by the Sub-Postmaster of Agartala?

(b) Was that done by the order of Chief Commissioner of Tripura?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Two such telegrams were, in ignorance of existing orders on the subject, held